

ITEM NO.803

COURT NO.9

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONTEMPT PETITION (CIVIL) Diary No(s). 17675/2019

(Arising out of impugned final judgment and order dated 15-11-2018 in C.A. No. No. 11017/2018 15-11-2018 in C.A. No. No. 11018/2018 passed by the Supreme Court Of India)

ABHISHEK KUMAR SINGH

Petitioner(s)

VERSUS

G. PATHANAIAK & ORS.

Respondent(s)

Date : 09-05-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s)

Md. Nizam Pasha, Adv.
Ms. Ranjeeta Rohatgi, AOR
Mr. Abhishek Thakral, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

To be listed alongwith D. No. 15756 of 2019.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)